

CA-194/96

Shri. Nathun Singh.

1/21.11.95

Shri. M. L. Paswan..... Registrar Incharge.

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The learned Counsel for the applicant is absent.

Defects noted under item no. 11 & 21 of the Scrutiny Report must be removed by 13.12.95 without fail.

PKL

(M. L. Paswan)  
Registrar I/C

2/13.12.95

Shri. N. K. Lal..... Registrar.

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Nobody appears on behalf of the applicant. The defects noted in the Scrutiny Report have not yet been complied. The applicant must remove the defects by 03.01.96.

PKL

(N. K. Lal)  
Registrar

3/3.1.96

Shri. N. K. Lal..... Registrar.

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Nobody appears on behalf of the applicant. The defects noted in the Scrutiny Report have not yet been complied. The applicant must remove the defects by ~~3.1.96~~ 1.2.96.

(N. K. Lal)  
Registrar

Adjourned to 5/2/96.

4/1.2.96.

Adjourned to 12.2.96

6/12.2.96

Shri. M. L. Paswan..... Registrar Incharge.  
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Nobody appears on behalf of the applicant.

Defects noted in the ~~xxxx~~ Scrutiy Report have not been removed as yet. The defects must be removed by the applicant till 29.2.96.

PKL

*Sh*  
( M. L. Paswan)  
Registrar I/C

7/29.2.96

Shri. M. L. Paswan, Registrar Incharge.

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Counsel for the applicant is absent. Defects have not been removed as yet. Let 21.3.96 be fixed for removal of defects as a last chance.

PKL

*Sh*  
( M. L. Paswan)  
Registrar I/C

8/21.3.96

Shri. M. L. Paswan, Registrar Incharge.

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Counsel for the applicant is absent. Defects have not been removed as yet. Last chance was given for removal of defects. In the circumstances, let this case be put up before the Hon'ble Bench for further direction, fixing 8.4.96.

PKL

*Sh*  
( M. L. Paswan)  
Registrar I/C

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OA - 197/96

9./ 10.4.96. There has been no appearance on behalf of the applicant as per several opportunities given to him by the registry. In view of this, let this case be dismissed for non-prosecution.

/CBS/

(N.K. Verma)

Member (A)

OA - 197/96

9./ 10.4.96. There has been no appearance on behalf of the applicant as per several opportunities given to him by the registry. In view of this, let this case be dismissed for non-prosecution.

/CBS/

*N.K. Verma*  
(N.K. Verma)  
Member (A)